

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 119
(To be answered on the 20th July 2023)**

FDI IN MRO SECTOR

**119. SHRI MAGUNTA SREENIVASULU REDDY
SHRI MADDILA GURUMOORTHY**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of the Foreign Direct Investment (FDI) received by the Maintenance, Repair and Overhaul (MRO) sector of the aviation industry in the country during the last three years and current year;**
- (b) whether the Government has fixed any timeline to complete the establishment of Tirupati MRO centre in Andhra Pradesh; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) In order to promote Foreign Direct Investment (FDI) in the Maintenance, Repair and Overhaul (MRO) sector, Government of India has put in place a liberal and investor-friendly policy wherein 100% FDI via automatic route is permissible for MRO operations in India. Exclusive data on FDI for MRO sector is not maintained by Department for Promotion of Industry and Internal Trade (DPIIT) and Ministry of Civil Aviation.

(b) & (c) Two MRO sites were identified by Airports Authority of India (AAI) at Tirupati Airport and bids were invited in 2 rounds. However, no bids have been received.
